

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU**
(Through web-based Video Conferencing Platform)

**ITEM No.03
I.A No.78/2024 in
C.P. (IB)No.43/BB/2023**

IN THE MATTER OF:

KL HI-Tech Secure Print Limited	...	Petitioner
Vs.		
GA Software Technologies Private Limited	...	Respondent

Order under Section 9 of IBC, 2016

Order delivered on 05.02.2024

CORAM:

**JUSTICE (RETD.) T.KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner	:	Ms. Suja Surendran
For Respondent	:	Shri Tushar Tyagi

ORDER

I.A. No.78/2024

1. This application is filed under Section 5 of the Limitation Act read with Rule 11 of the NCLT Rules 2016 inter alia seeking to condone the delay of 27 days in filing the objections to the main C.P.
2. Heard the Ld. Counsel for the Applicant and Respondent.
3. The Counsel for the Applicant submits that due to some unavoidable circumstance, the objections were not able to file in the prescribed time and the reason for the delay is bonafide and genuine without any malicious intent. Therefore, she prayed to excuse the delay in filing the objection and take the hard of the objections on record. Hence the application.
4. Considering the submissions made by the Ld. Counsel for the Applicant, the present application is allowed and the delay of 27 days in filing the objections in the main petition is hereby condoned. The statements of objection already filed by the Respondent vide Dy. No.01032 dated 11.07.2023 is taken on record. Accordingly **I.A No.78/2024** is disposed of.

C.P. (IB)No.43/BB/2023

1. Heard the Ld. Counsel for the Petitioner and Respondent.
2. In compliance to the order dated 11.12.2023, the Petitioner Counsel has filed the written submissions vide Dy. No.653 dated 30.01.2024 and the same is taken on record.
3. The Ld. Counsel for the Respondent is directed to file written submission within one week duly serving the copy on the otherside.
4. List the case for final hearing on **16.02.2024**.

Sd/-

**(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

Sd/-

**(T.KRISHNAVALLI)
MEMBER (JUDICIAL)**

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